## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

Ricoh Company Limited

V/s.

M/s. Ricoh India Limited

SECTION OF THE COMPANIES ACT: 213, 241/242 of the Companies Act, 2013.

S. No.	NAME	DES	SIGNATION	SIGNATURE
Chat	Essita terjer rolakia Ociates	for	divocates Respondent 0.2	Epite
2) TINE /	ABRAHAM WANGOI	ADVE	DEATES FOR PETMONER	Anie
3. Mair Renj ilay. Mis Rout	th Ramash. The Law		for Resp. no. 8	Longith
^	Thawar 5. The Law 1P No. 10/213, 241-		for Resp. no. 9 ORDER T/MB/MAH/2016	CONT.

The Counsel for the Petitioner as well as the Respondent are present.

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)